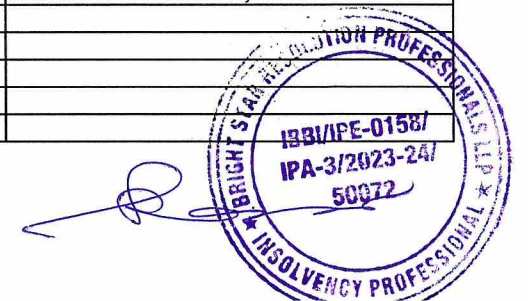


Annexure-6													
Name of the Corporate Debtor			PIONEER GAS POWER LIMITED				Date of Commencement of CIRP			12.01.2024			
List of Creditors as on 19.04.2024													
List of operational creditors (Employees)													
Amount in Rs.													
Sl.No	Name of the Authorised Representative, if any	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Not Applicable	Vineet Sagar	01-02-2024	34,11,280	34,11,280	Unsecured	No	NA	-	-	-	-	
2	Not Applicable	Forum Parikh	01-02-2024	82,243	-	Unsecured	No	NA	-	-	-	82,243	Claim is pertaining to EPF amount deducted but not remitted by the Corporate Debtor. Since Employees Provident Fund Organisation has already lodged a claim for EPF dues, this claim is rejected.
3	Not Applicable	Nama Sateesh Babu	26-02-2024	1,56,415	1,56,415	Unsecured	No	NA	-	-	-	-	
4	Not Applicable	Balasaheb Maruti Sule	26-02-2024	30,34,720	10,40,000	Unsecured	No	NA	-	-	-	19,94,720	The Employee is asked to work till Feb 2018 as per the records of Corporate Debtor, whereas employee claimed the salary till March 2018. Claim of employee towards EPF (Rs.1,44,000), LTS (Rs.60,000), Leave Encashment (Rs.2,25,000) and Add. Salary (Rs.3,75,000) are rejected due to employee is not eligible for the same as per the Corporate Debtor records.
5	Not Applicable	Rokkala Suman	28-02-2024	12,91,840	12,91,840	Unsecured	No	NA	-	-	-	-	
6	Not Applicable	Dangeti Janaki Ramayya	29-02-2024	8,06,624	5,82,316	Unsecured	No	NA	-	-	-	2,24,308	The Employee is asked to work till Feb 2018 as per the records of Corporate Debtor, whereas employee claimed the salary till May 2018. Hence, the salary claimed from March 2018 to May 2018 is rejected.
7	Not Applicable	Kondapalli Veerababu	29-02-2024	2,53,705	2,46,184	Unsecured	No	NA	-	-	-	7,521	The Employee has claimed 12 Days salary for the month of March'2024. However, as per Corporate Debtor Records, employee worked for 10.5 Days. Hence, claim to the extent of 1.5 days is rejected
8	Not Applicable	Bhuvanam Venkatesh	01-03-2024	1,48,028	1,48,028	Unsecured	No	NA	-	-	-	-	
9	Not Applicable	K. Rajesh	04-03-2024	5,31,000	5,24,094	Unsecured	No	NA	-	-	-	6,906	The Employee is asked to work till Feb 2018 as per the records of Corporate Debtor, whereas employee claimed the salary till Mar 2018. Hence, the salary claimed for March 2018 is rejected.
10	Not Applicable	Chodiseti Anand Mohar	05-03-2024	2,27,248	2,27,248	Unsecured	No	NA	-	-	-	-	
11	Not Applicable	Sagar Ashokrao Aknurwa	07-03-2024	5,63,123	5,63,123	Unsecured	No	NA	-	-	-	-	
12	Not Applicable	S. Srinivasa Rao	28-03-2024	10,20,433	10,20,433	Unsecured	No	NA	-	-	-	-	
13	Not Applicable	K. Bruhaspathy Rao	28-03-2024	7,94,89,702	7,94,89,702	Unsecured	No	NA	-	-	-	-	
14	Not Applicable	Narahari Sivanaga Raju	28-03-2024	5,81,154	5,81,154	Unsecured	No	NA	-	-	-	-	



Sl.No	Name of the Authorised Representative, if any	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
15	Not Applicable	Uddanrao Yadaiah	28-03-2024	4,21,534	4,21,534	Unsecured	No	NA	-	-	-	-
16	Not Applicable	Sheke Kasimbi Eqbal	28-03-2024	8,98,804	8,98,804	Unsecured	No	NA	-	-	-	-
17	Not Applicable	Arelli Ashok Rao	28-03-2024	28,02,843	28,02,843	Unsecured	No	NA	-	-	-	-
18	Not Applicable	Palusa Sathish Goud	30-03-2024	4,89,920	4,89,920	Unsecured	No	NA	-	-	-	-
19	Not Applicable	Guguloth Krishna	30-03-2024	31,58,666	31,58,666	Unsecured	No	NA	-	-	-	-
20	Not Applicable	Jude Rebello	30-03-2024	1,52,244	1,52,244	Unsecured	No	NA	-	-	-	-
21	Not Applicable	Kaza Sreenivasa Rao	01-04-2024	3,92,107	3,92,107	Unsecured	No	NA	-	-	-	-
22	Not Applicable	Akshaya Kumar Swain	02-04-2024	4,20,639	4,20,639	Unsecured	No	NA	-	-	-	-
23	Not Applicable	M A Ahmed	04-04-2024	5,41,702	5,41,702	Unsecured	No	NA	-	-	-	-
24	Not Applicable	Radarapu Veerender	04-04-2024	5,11,942	5,11,942	Unsecured	No	NA	-	-	-	-
25	Not Applicable	Indra Mani Soni	08-04-2024	4,05,885	4,05,885	Unsecured	No	NA	-	-	-	-
26	Not Applicable	Kotha Suribabu	09-04-2024	7,00,238	7,00,238	Unsecured	No	NA	-	-	-	-
27	Not Applicable	V.N.S.S.R.T. Prasad	10-04-2024	31,94,507	31,94,507	Unsecured	No	NA	-	-	-	-
		Total in Rs.		10,56,88,546	10,33,72,848				-	-	-	23,15,698

Gandluri Ramanjaneyulu, Designated Partner & Authorized Signatory
for Bright Star Resolution Professionals LLP,
Resolution Professional of M/s. Pioneer Gas Power Limited
Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072
Date: 19.04.2024

